

trying to find out. Everbody is very anxious about her safety. You must take this responsibility and please see that she is safe.

SHRI KAPIL VERMA: She might have been taken to another Police Station.

THE DEPUTY CHAIRMAN:  
Now we have a reply by the Finance Minister to the Short Duration Discussion and a Statement on Andhra Pradesh. Let the Finance Minister reply.

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE):  
Madam, I would suggest that in this atmosphere the Discussion on the price situation would not be all right. It may be put off till tomorrow.

SHRI P. SHIV SHANKER:  
Madam, that would be fine because it is a serious matter.

THE DEPUTY CHAIRMAN:  
If the House agrees...

SOME HON. MEMBERS: Yes, yes,

#### STATEMENT BY MINISTER

Relief measures for Cyclone victims in Andhra Pradesh, Tamil Nadu and Pondicherry

श्री श्री सहकारिता मंत्रालय में राज्य मंत्री (श्री नितिश कुमार) : महोदय, मेरे साथी श्री उपेन्द्र नाथ वर्मा ने आन्ध्र प्रदेश में आये समुद्री तूफान से उत्पन्न स्थिति के बारे में दिनांक 10-5-1990 को संसद को अवगत करा दिया था। अब कुछ और ब्यौरा उपलब्ध हो चुका है, अतः मैं सदन की अनुमति में अभी तक हुई क्षति और किये गये राहत उपायों के संबंध में अद्यतन स्थिति के बारे में एक बकनव्य देना चाहता हूँ ... (व्यवधान)

उपसभापति : मैं जा रही हूँ, पूछती हूँ,

I will find out.

[The Vice-Chairman (Prof. Chaidresh P. Thakur) in the Chair].

श्री नितिश कुमार : जैसा कि माननीय सदस्यों को पता ही है कि तेज हवा के साथ-साथ भीषण समुद्री तूफान 9 मई, 1990 को कृष्णा नदी (मचलीपटनम् के दक्षिण में) के पास दक्षिण आन्ध्र प्रदेश के तट को पार कर गया था। इसके साथ लगभग 200 से 240 कि. मी. प्रति घंटा की रफ्तार से तेज हवाएँ चली तथा समुद्र में 5 से 6 मीटर की ऊँचाई की लहरें तट से टकराईं। इसके फलस्वरूप उत्तरी तमिलनाडु, आन्ध्र प्रदेश के तटीय क्षेत्र, उड़ीसा के तटीय क्षेत्र के कुछ स्थानों तथा पश्चिम बंगाल के एक या दो स्थानों एवं त्रिपुरा में भारी वर्षा से लेकर अधिक भारी वर्षा रिकार्ड की गयी।

आन्ध्र प्रदेश के सभी तटीय जिलों में इस समुद्री तूफान से सबसे अधिक प्रभाव पड़ा। कृष्णा और गुन्टूर जिले बुरी तरह से इसकी चपेट में आये। इसके अतिरिक्त अन्य प्रभावित जिले पश्चिम गोदावरी, पूर्वी गोदावरी, प्रकासम्, विशाखापटनम्, विजियानगर, श्रीकाकुलम् और नेल्लोर हैं। कम प्रभावित अन्य जिले खम्माम, महबूबनगर, वारंगल, नलगोंडा और बितूर हैं। इन जिलों के कुछ भाग बाढ़ और भीषण वर्षा के कारण जलमग्न हो गये थे। समुद्री तूफान का प्रभाव तमिलनाडु राज्य और केन्द्र शासित प्रदेश पांडिचेरी में भी कुछ जगहों पर महसूस किया गया, हालाँकि यह प्रभाव गंभीर रूप से नहीं पड़ा ... (व्यवधान)

#### RE. ARREST OF A MEMBER OF RAJYA SABHA

श्रीमती सूर्यकांता पाटील : उपसभाध्यक्ष महोदय, अभी-अभी हमने लावी से फोन किया था सुशीला तिरिया जी के घर। उनके नौकर का कहना है कि सुशीला तिरिया जी सबरे से गई हैं, अभी तक

[श्रीमती सूर्यकांता पाटील]

घर नहीं लौटी हैं। यह बहुत गंभीर बात है। हम जानने के लिए उत्सुक हैं... (व्यवधान)

श्री सुरेन्द्रजित सिंह अहलुवालिया : क्यों नहीं बताते हैं... (व्यवधान)

श्रीमती सूर्यकांता पाटील :: अभी तक घर नहीं पहुँची हैं, अभी लाठी से फोन किया था... (व्यवधान)

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THA-KUR): The Home Minister has gone out to get some information. In the meantime the Secretariat is also trying to contact...

श्री सुरेन्द्रजित सिंह अहलुवालिया : उपाध्यक्ष महोदय, मुल्क में... (व्यवधान) हवा खा गई, कोई आसमान में चली गई, जमीन में घस गई, कहां गई?

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THA-KUR): Whatever information the Home Minister had, he had already shared it with you. Over and above that, the Secretary-General collected the information. The House had been taken into confidence. (Interruptions).

SHRI S. S. AHLUWALIA: The Government is misleading the House. (Interruptions).

THE VICE - CHAIRMAN (PROF. CHANDRESH P. THA-KUR): Let the

डा० रत्नाकर पाण्डेय : कोई सदन को गुमराह करने वाला वक्तव्य मंत्री दे रहे हैं और सदस्यों का टार्चर किया जा रहा है... (व्यवधान) अनाचार, अत्याचार और शोषण करने के लिए।

Minister complete his statement In the meantime... (Interruptions).

डा० रत्नाकर पाण्डेय : कोई स्टेटमेंट हम नहीं चाहते हैं। सुशीला तिरिया जी को सदन में उपस्थित किया जाये।

THE VICE - CHAIRMAN (PROF. CHANDRESH P. THA-KUR): The Minister started his ~ statement. Let him complete it. (Interruptions).

SHRI P. SHIV SHANKER: Mr. Vice-Chairman. Sir, as the Members are agitated, I do not think we can concentrate on the statement. It is not possible for us to concentrate on the statement because the House is agitated on this, matter. Therefore, you can ask him to make the statement to morrow. V

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THA- \ KUR): What do we do now ? C

SHRI P. SHIV SHANKER r We sit down. We would like to find out. We wait.

THE VICE - CHAIRMAN (PROF. CHANDRESH P. THA-KUR): I leave it to the Minister. The Finance Minister has offered that he will give his reply tomorrow. Mr. Minister, would you also like to follow him ? The House is seriously exercised. There is absolute unanimity on this issue. Members are seriously concerned over the safety of the hon. Member. We appreciate the fact that the hon. Finance Minister has offered that he would not like to respond to the discussion on price rise, today, keeping in view the agitated mood of the House and the serious concern expressed by hon. Members. I believe, the Minister of State for Agriculture is also following suit and he is associating himself with the sentiments of the House. Now, the official Business has been sought not to be further pursued. The House is not in a mood to do anything else, other than finding out the position in R gard to Kumari Sushila Tiria. What do we do at this stage ? What is the pleasure of the House ?

SHRI P. SHIV SHANKER: We will sit here. We will await the information.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): It is a very serious situation. The Minister has said. The Home Minister has shared the information which he had. He also shared his exasperation. Let us be fair to the Home Minister. He shared whatever information he had. He also shared his own anguish in regard to the state of functioning of his Department to the extent that he is not prepared to accept the information which had been given to him twice. He is trying to locate Kumari Sushila Tiria. He is trying to collect some additional information, to share with the House. Let us co-operate. Let us have patience. Of course, it is a very anomalous situation. The House is sitting, but there is no official Business. The Members are not interested in listening to anything. I am not sure what I should do as Vice-Chairman.

SHRI S. S. AHLUWALIA: We should sit and pray to God about the fate of the country.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): We only hope that the lady is safe and that she has not been subjected to any physical harassment or torture. We would like to be assured only by her, and directly by her, that nothing untoward has happened so far as her person is concerned. I am sure, the Government will take upon itself the responsibility to satisfy to the full, every Member of this House, that the Member's respect has not been compromised in any manner, even in a marginal way.

SHRI DIPEN GHOSH: Sir, I only want to draw your attention that the matter has already been referred to the Privileges Committee, tee. Whatever statement the Police

Commissioner has given, if there is any deviation or departure from that statement, if anything happens in the meantime, that also forms part of the Privileges Committee. The senior Minister is here. He will take note of it. He will take care of it. We can leave it to the Government to take care. Otherwise, the Government will also be criticised. Now, for the present, we can adjourn the House.

SHRI SITARAM KESRI: The Home Minister is in Parliament House, in some room. You please make enquiries and request him to come here immediately. *(Interruptions)*.

SHRI DINESHBHAI TRIVEDI (Gujarat): Sir, you have permitted me. I am on my legs. *(Interruptions)*. This is really a serious matter. We are equally concerned. I think we must have all the details as soon as possible, but we must keep in mind one thing that the Police Commissioner has gone on record as saying that the hon. lady Member has been released. After she has been released she is a free bird, she can go anywhere she likes. She is under no vigilance and she cannot be forced that she must come immediately to the House. *(Interruptions)*. She is under no vigilance. *(Interruptions)*.

SHRI MADHU DANDAVATE: Why is there this vacuum? There is no rule. No business is being transacted. *(Interruptions)*.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Please sit down. *(Interruptions)*. Please sit down. Nothing will go on record. *(Interruptions)*

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): The fate of a Member of this House is a concern of every Member of this House. There is no exception there. Now I am responding to the

[Prof. Chandresh P. Thakur]

lion. Member's comment that the police has reported that she has been released and that she is a free bird. *(Interruptions)*. Why are you interrupting ?

Unless somebody takes the responsibility and particularly in this case the Government, that she has been really released and she has been released safe, she is in this city at her own volition, the House is not prepared to accept the police version. The police has lost its credibility particularly in this case. *(Interruptions)*. So far as the business of this House, keeping in view the agitated mood of the people, is concerned....

Before they leave this House, before they leave this building, they must know the safety of the Member concerned. I suggest that either the Minister for Agriculture continues his statement, or the House can adjourn for half an hour and in the meantime the Home Minister can ascertain the facts and come and make a statement here.

SHRI P. SHIV SHANKLER: The House should be adjourned for half an hour.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): The House is adjourned for half an hour.

The House then adjourned at thirty-one minutes past six of the clock.

The House reassembled at two minutes past seven of the clock. The Deputy Chairman in the Chair.

RE. ARREST OF A MEMBER OF RAJYA SABHA—*contd.*

उपसभापति: होम मिनिस्टर साहब, आप कुछ बोलेंगे ? अभी जब हाउस एडजर्न हुआ था तो मैं मैम्बरों को यह

बताना चाहती हूँ, उनके साथ शेरर करना चाहती हूँ, कि मैं खुद, हमारी माननीय सदस्या कुमारी सुशीला तिरिया जी के घर 123, साउथ एवेन्यू जा कर आई। उनके यहां एक आदमी था। उसने बताया कि वे सुबह 9 बजे में गई हैं अभी पार्लियामेंट से आई नहीं हैं। इसके अलावा कोई इतिला नहीं थी। मैंने यह सोचा कि यह मैं माननीय सदस्यों को बता दूँ कि वह अपने घर पर नहीं हैं। अगर आपको होम मिनिस्टर साहब कोई इतिला हो इस सिलसिले में तो आप हाउस को बता दीजिए।

श्री सुबोध कांत सहाय: उपसभापति महोदया, जैसे कि मैंने कहा था कि जो माननीय सदस्या थीं वह एन.एस.यू.आई. की रैली में भाग लेने और प्रोसेशन को लीड करते हुए चल रही थी। कृषि भवन के पास पुलिस के कांडन को तोड़ कर पार्लियामेंट की तरफ उन्होंने रश किया जिससे पुलिस ने उनको गिरफ्तार किया तथा उनके साथ 6 लोग थे। उसके बाद की जानकारी आपको इस सदन को दो वज्र कर कुछ मिनट पर जो दी गई है, वह आपके पास है। उसके बाद पर्सनल बांड पर वहां से रिलीज हुई हैं चार बजकर पच्चीस मिनट पर। यह उनका पर्सनल बांड है जिसके आधार पर रिलीज हुई हैं। वहां से वह गाड़ी में मिस के. सांचू और ज्वॉइंट सेक्रेटरी कमल यूसुफ जो एन.एस.यू.आई. के हैं उनके साथ कार में गई हैं, यह हम लोगों के पास है, यह उनके पर्सनल बांड की कापी है, उन्होंने दस्ताखत कर के दिया है। मैं इस तरह आश्वस्त हूँ उनको जां रिलीज किया गया है, उसके बारे में कनफरमेशन है।

SHRI P. SHIV SHANKER: Madam, I am only concerned with a few matters. The honourable Minister was frank—and I appreciate him for his frankness—. He had earlier stated that he received two reports and he was not satisfied. He had sent officers for the purpose of finding out what had happened. This was, roughly, at six o'clock. Now, the submission that I would like to make is from whatever